## 51 Written Answers

list. During [he last 3 years, three complaints were received. In one case enquiries made revealed that there was no substance. The other two cases, where such a complaint was made, are swb-jwdice.

## **Clearance for Export of Coir products**

\*319. SHRI ERA SEZHIYAN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that export of coir products manufactured on powerlooms by a firm at Colachal in Kanyakumari district of Tamil Nadu is being delayed f<sup>o</sup>r want of clearance from the Central Government;

(b) if so, what are the reasons for the delay in giving clearance to its exports; and

(c) what is the production capacity of this factory and the export obligation fixed for it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). Only export of machine-made coir mats has been held in abeyance till a final decision is taken on the question of allowing mechanisation in the mat sector of the coir industry.

(c) The production capacity of this factory is 8 lakh sq. metres of mHtting and 2 lakh sq. metres of mats. The original export obligation was 75 per cent of its production. It has recently been raised to 100 per cent in respect of machine woven coir brush mats and pile carpets (cut and uncut).

## Bombay- Aurangabad-Jaipur-Delhi flight

\*320. SHRI GOVINDRAO RAM-CHANDRA RAO MHAISEKAR: "Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the recent change in the schedule of the Bombay—

Aurangabad—Jaipur—Delhi flight has caused resentment among air passengers; and

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(b) if so, what are the reasons for the change in the schedule?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The change in the timings of service IC-492 (Bombay— Aurangabad—Udaipur—Jaipur—Delhi) in Indian Airlines' schedule effective December, 1977, has caused some dissatisfaction among passengers. This change was made with a view to providing additional capacity needed on the Bombay—Trivendrum sector as the same air-craft is used for both the services.

However, with effect from 20th May, 1978 timings is being revised which will be almost the same as it was before i.e. early morning departure out of Bombay.

## Negligence and swindling by an officer of the erstwhile Directorate of Exhibitions

\*321. DR. BHAI MAHAVIR: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that Indian goods worth about rupees two and a half lakhs were auctioned by the Government of Syria in 1973 due to the negligence of an officer of the erstwhile Directorate of Exhibitions;

(b) whether it is also a fact that the same officer who held the rank of a Section Officer was sent to Baghdad Fair in 1974 to square accounts but he swindled money there also;

(c) what are the circumstances under which a Section Officer was sent as the head of a team particularly when there were swindling charges against him with reference to the Paris and Brazil Fairs and in 1958 he had been forcibly sent back to the